

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 634 of 2020**

**In the matter of:**

**RNY Healthcare Services Pvt. Ltd.**

**....Appellant**

**Vs.**

**Bourn Hall International India Pvt. Ltd.**

**....Respondent**

**Present**

**For Appellant: Mr. Rakesh Kumar, Mr. Parmandand Yadav, Mr. Dhruv Gupta & Ms. Preeti Kashyap, Advocates.**

**For Respondent: None.**

**ORDER**  
**(Virtual Mode)**

**07.09.2020:** Heard the Learned Counsel for the Applicant/ Appellant. It is brought to the notice of this Tribunal that Mr. Madan Gopal Jindal was appointed as an 'Interim Resolution Professional' of the Corporate Debtor by the Adjudicating Authority as per Impugned Order dated 29.05.2020. As such the said Interim Resolution Professional is a necessary and Proper Party to the present Appeal.

Taking 'note of the Submission' of the Learned Counsel for the Appellant that Mr. Madan Gopal Jindal/ IRP was a Party to the proceedings before the Adjudicating Authority, this Tribunal in the interest of justice impleads him as 'Respondent No. 2' in the present Appeal. Accordingly, the petition of I.A. No. 2077 of 2020 'for impleadment' is allowed. No costs.

Since the notice to Respondent (1<sup>st</sup> Respondent) got returned with an endorsement 'Left' the Appellant is directed to take necessary steps for serving the Notice to the Respondent by speed post. Requisite alongwith process fee, if

not filed, be filed by tomorrow. If the Appellant provides the e-mail address of the Respondent, let notice be issued through e-mail within three weeks.

The Registry is directed to List the matter on **29<sup>th</sup> September, 2020**. In the meanwhile, the Learned Counsel for the Appellant is directed to carry out the amendment in the 'Memo of the Parties' in Appeal, within three weeks from today. Also, Notices is ordered to the 2<sup>nd</sup> Respondent (Newly Impleaded party) and the Appellant is directed to take necessary steps in this regard.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**

***Sim/Kam***